

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 609/2020

(Arising out of impugned final judgment and order dated 27-09-2019 in CWP No. 19442/2018 passed by the High Court of Punjab & Haryana at Chandigarh)

POST GRADUAATE INSTITUTE OF MEDICAL EDUCATION AND
RESEARCH & ANR.

Petitioner(s)

VERSUS

DARSHAN KAUR CHEEMA

Respondent(s)

(FOR ADMISSION and I.R. and IA No.4481/2020-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

WITH

Petition(s) for Special Leave to Appeal (C) No(s).887/2020 (IV-B)
(IA No.6365/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 17-01-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Dr. K.B. Sounder Rajan,Adv.
Mr. Sudarshan Rajan, AOR
Mr. mahesh Kumar,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks.

(NARENDRA PRASAD)
COURT MASTER

(RENU KAPOOR)
COURT MASTER